

**Minutes of the First Committee meeting held on 24.05.2022 in connection to P A Sangma Fellowship for Legal and Policy Research.**

**Members present: As per Annexure 1**

The Secretary, Law Department, welcomed all the members present in the meeting.

The first meeting was called to discuss on key agendas in connection to the PA Sangma Fellowship for Legal and Policy Research. The Committee have discussed and agreed on few points which have been noted as follows:

1. Committee to sit and finalize on the number of applicants after receiving the details of the applicants from National Law School of India University(NLSIU), Bengaluru.
2. Law Department to identify and prepare list of topics where legal research is required. For eg, Law Manual, State Rules under Labour Codes, Police Manual, Prison Manual etc.
3. Law Department to write to Planning Department, Nazir and PWD (B) for logistics i.e Room space/sitting arrangements of the fellowships.
4. Law Department to identify the old books/ redundant Acts from Law Library and donate the same to the MATI Library or discard it accordingly.
5. It was decided to call for RFP for selecting an agency to carry out coordination for capacity building.
6. Law Department Officer to discuss on the different topics where training is required.
7. Deputy Secretary (Shri. D. Lyngdoh) to work on the financial/payment for the researchers. Deputy Secretary to create a separate object head for this fellowship.
8. Law Department to write to MATI for the training of the researchers which will commence from 1<sup>st</sup> July 2022 tentatively.
9. Inauguration for the P A Sangma Fellowship for Legal and Policy Research to be done on the first week of July. Law Department to organize the same and look into the requirements.
10. Arrangement for training to be done on the topics required for the officers of Law Department at NLSIU, Bengaluru and Law Department to arrange a field visit to District Courts and District Council Courts for the researchers.

The meeting ended with a vote of thanks by the Chair.

Sd/-

Secretary to the Government of Meghalaya  
Law Department

**Dated Shillong, the 25<sup>th</sup> May, 2022**

**Memo No LJ(A) 10/2022/16-A**

Copy to:-

1. The Secretary to the Government of Meghalaya, Law Department.
2. Shri. D. Lyngdoh, Deputy Secretary to the Government of Meghalaya, Law Department.
3. Smti. L. A. Lyndem, Deputy Secretary to the Government of Meghalaya, Law Department.
4. Shri. Anirban Paul, Policy Consultant, office of Law Minister.
5. Smti. M. K. Marak, Law Officer to the Government of Meghalaya, Law Department.

By order etc.,



Deputy Secretary to the Government of Meghalaya,  
Law Department.

